

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1919 of 2021

Najrul Seikh & Ors.	...	Petitioners
	Versus	
The State of Jharkhand	...	Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners	:	None
For the State	:	None

Order No.02 Dated- 23.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

(Anil Kumar Choudhary, J.)

Gunjan-